(घ) यह प्रश्न नहीं उठता ।

Compulsory sports training in schools and colleges

1916. SHRI SATYASADHAN CHAKRABORTY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government are aware that despite much talked about compulsory sports training in schools and colleges, the consumption of sports goods in India is much less; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE, AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No such information is available with the Government.

(b) Does not arise.

भगत की कोठी डीजल शैड

1917. **श्री अशोक गहलौत** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भगत की कोठी डीजल शेड की रखरखाव क्षमता हाल में 50 इजनों (डीजल इंजन) से बढ़कर 80 इंजन कर दी गई थी जिस पर इसके लिए तीन करोड़ रुपये खर्च किये गये थे ; और

(ख) यदि हां, तो हाल में बड़ी संख्या में डीजल इंजनों को इस शेड से अन्य डिवीजनों में भेजे जाने तथा इस डीजल शेड में भाप इंजन भेजे जाने के क्या कारण हैं जबकि पानी और कोयले की भारी कमी के कारण इस क्षेत्र में समय-समय पर बहुत सी महत्वपूर्ण रेल-गाड़ियां रद्द की गई हैं ?

रेल, एवं शिक्षा तथा समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) 40 से बढ़ाकर 80 रेल इंजन खड़े करने के लिए भगत की कोठी की डीजल शेड को विस्तृत करने का काम 1.42 करोड़ रुपये की लागत पर स्वीकृत करके 1978–79 के निर्माण कार्यक्रम में शामिल किया गया था । यह लागत बाद में बढ़ा कर 1.66 करोड़ रुपये कर दी गयी थी और मई 1980 में इसे मंजूर किया गया था । यह काम प्रगति कर रहा है ।

(ख) उत्तर रेलवे, पश्चिम रेलवे, दक्षिण मध्य रेलवे और दक्षिण रेलवे के बीच डीजल रेल इंजनों की निकासी को अन्तर-रेलवे निर्भरता को कम करने तथा दक्षिण मध्य रेलवे से कम निकासी के लिए दक्षिण रेलवे की क्षतिपूर्ति करने के लिए, अक्तूबर, 1981 में उत्तर रेलवे से 18 वाई डी एम–4 रेल इंजन दक्षिण रेलवे को अन्तरित कर दिये गये हैं। पश्चिम रेलवे पर उपयोग में आ रहे रेल इंजनों के अन्तरण से इस शेड में कमी आ जायेगी ।

भगत की कोठी डीजल शेड को कोई भाप रेल इंजन अन्तरित नहीं किया गया था ।

Separate Archaeological circle for Orissa

1918. SMT. JAYANTI PATNAIK:
SHRI GIRIDHAR GOMANGO:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have received any request from Orissa Government for opening a separate Archaelogical Circle for Orissa with headquarters at Bhubaneswar;

(b) if so, the progress made so for in the implementation of the above proposal;

(c) the steps taken so far proposed to be taken for the preservation and maintenance of the monuments of Orissa, and

(d) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE, AND DEPARTMENT OF PARLIAMENTARY AFFAIRS. (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) At present, the Government does not consider it necessary to create a separate Circle for Orissa.

(c) Steps have been taken to execute preservation and maintenance works at the monuments, as per their requirements. However, mention may be made of the main preservation works executed in the recent past at the Jagannath temple at Puri, Sun Temple at Konarak, Temples at Bhubaneswar, Execavated remains at Ratangiri Rock-cut caves at Udayagiri, Ashoka roc edict at PJaugada, Varahi temple at Chourasi and Barabati Fortress at Cuttack.

(d) The details of preservation works are: structural repairs to consolidate the fabrics of monuments, making the exterior portions watertight, chemical treatment of building materials and application of a preservative on monuments wherever necessary and development of areas around important monuments by landscaping.

Filling up of post of Director in National Library, Calcutta

1919. PROF. RUPCHAND PAL: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state.

(a) whether the post of Director of National Library, Calcutta is lying vacant for a long time; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCAL WELFARE, AND DEPARTMENT OF PARLIAMENTARY AFFAIRS. (SHRI MALLIKARJUN): (a) The post of Director, National Library, Calcutta is lying vacant since 1st October, 1980.

(b) The post being "Selection' post is to be filled up through the Union Public Service Commission. The Commission having not been able to find a suitable person, have suggested certain amendments in the recruitment rules which are under examination.

विकलांगों के हितों की रक्षा के लिए तथा सरकारी कार्यालयों में रोजगार के लिए विधान

1920. श्री जयपाल सिंह कश्यप : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) अन्तर्राष्ट्रीय विकलांग वर्ष में सरकार ने कितने विकलांग व्यक्तियों को सरकारी नौकरियां दी हैं ;

(ख) 1981 के दौरान उन्हें कुल कितनी वित्तीय सहायता दी गई है ; और

(ग) क्या सरकार का विचार विकलांगों के हितों की रक्षा के लिए कुछ कानून बनाने का है ।

रेल एवं शिक्षा और समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) उपलब्ध जानकारी के अनुसार जनवरी से सितम्बर, 1981 तक की अवधि के दौरान विभिन्न मंत्रालयों में 984 विकलांग व्यक्तियों को नियुक्त किया गया है ।